

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. IA 2787/2023IA 2774/2022IA 681/2022IA 3896/2023
In C.P. (IB)/2742(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023

NAME OF THE PARTIES: **IA 2787/2023 Pravin R Navandar Vs.**
 Bprl Ventures BV
 IA 2774/2022 Pravin R.Navandar Vs.
 Deepak Anant Pednekar
 IA 3896/2023 Venugopal Dhoot Vs.
 Vovl Ltd

IN THE MATTER OF
S Z Deshmukh & Co
V/s
VOVL Ltd

Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016&
Application under any other provisions- IBC

ORDER

Sr. Adv. Chetan Kapaidaa/wAnushMathkar appeared for the CoC.
Adv. Anindita Ray Choudhary a/w Adv. Saurabh Batra appeared for
the Respondent No. 8. At the request of the parties, list the matter on
10.11.2023 at 12:00 P.M.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

09.11.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)